

**GOVERNMENT OF ASSAM  
HEALTH & FAMILY WELFARE DEPARTMENT  
DISPUR: GUWAHATI**

No.HLB. 111/2020/239

Dated, Dispur the 28<sup>th</sup> May, 2020

ORDER

In partial modification of extant Standard Operating Procedures for persons travelling to Assam, the following revised instructions are issued in respect of exemptions from institutional quarantine, for compliance by all concerned:-

1. Any woman who has travelled alone to Assam by train or flight need not undergo institutional quarantine, provided she is asymptomatic. However, she shall undergo 14 days home quarantine after compliance with health protocols such as collection of swab samples for COVID-19 test, hand stamping, conversion of residence into a containment zone, etc.
2. Any senior citizen (60 years of age and above) who has travelled to Assam by air need not undergo institutional quarantine, provided he/ she is asymptomatic. However, he/she shall undergo 14 days home quarantine after compliance with health protocols such as collection of swab samples for COVID-19 test, hand stamping, conversion of residence into a containment zone, etc.

It may be noted that the exemption from institutional quarantine in case of senior citizens is not applicable for travel by bus or train.

Both the above exemptions from institutional quarantine will not be applicable if the bus/ train/ flight in which the person has travelled has been found to have a high incidence of COVID-19 positive cases or has been contaminated in some way.

*Samir K. Sinha* 28/5/20

(Samir K. Sinha, IAS)

Principal Secretary to the Government of Assam  
Health & Family Welfare Department

Memo No.HLB. 111/2020/239-A

Dated Dispur the 28<sup>th</sup> May, 2020

Copy to:

1. Chief Secretary, Assam.
2. Additional Chief Secretary, Home & Political Department.
3. Director General of Police, Assam.
4. Principal Secretary to Hon'ble Chief Minister, Assam.
5. ADGP (L&O)
6. ADGP (S)
7. Commissioner & Secretary, Transport Department, Dispur.
8. Commissioner & Secretary, Health & Family Welfare Department.
9. Special Secretary, Health & Family Welfare Department.
10. Chief Executive Officer, Assam State Disaster Management Authority.
11. Commissioner of Transport, Assam/ Managing Director, ASTC.

12. Mission Director, National Health Mission, Assam.
13. All Deputy Commissioners for necessary action
14. All Superintendents of Police for necessary action.
15. DME/ DHS, Assam.
16. All Joint Directors of Health Services, Assam.
17. All Principals cum Chief Superintendents Medical College Hospitals.
18. P.S. to Hon'ble Minister, Health &F.W. Department, Government of Assam
19. P.S. to Hon'ble Minister (All), Government of Assam.
20. P.S. to Hon'ble Minister of State, Health &F.W. Department
21. P.S. to Hon'ble Minister of State (Ind.)/ Minister of State (All),
22. P.S. to Hon'ble MLA (All).
23. Any other concerned

*Laluv 28/5/20*

Principal Secretary to Govt. of Assam  
Health & Family Welfare Department